

necessity for increased coverage of agricultural sector. Opening of branches especially in unbanked centres is engaging the attention of nationalised banks and a large number of new branches have been opened during the last two years. While banks cannot undertake the financing of large irrigational projects; the question of increasing the credit to agricultural sector, particularly to the small farmers, is under continuous review, and significant strides have already been taken in this direction.

#### India's contribution to Asian Development Bank

\* 745. SHRI INDRAJIT GUPTA : Will the Minister of FINANCE be pleased to state :

(a) the total contribution made so far by India to the Asian Development Bank;

(b) the contribution made by other member countries;

(c) the amounts, country-wise, disbursed by the Asian Development Bank for developmental purposes; and

(d) whether India has any independent means to verify whether the Asian Development Bank resources provided to Pakistan are utilised for bonafide purposes ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). A statement is placed on the Table of the House (Statement I) indicating the contributions made by India and other member countries. [Placed in library See No. LT 540/71.]

(c) Another statement is placed on the Table of the House (Statement II). [Placed in library See No. LT 540/71.]

(d) India, in common with other member countries of the Asian Development Bank, can only ensure that the procedures and regulations of the Bank are such as ensure that resources provided to Pakistan (or any other borrower) are utilised for the purposes for which they are provided. This is done by covenants and warranties provided in the Bank's loan regulations and in individual loan agreements. The actual utilisation is watched through periodical review missions which report to the Bank and the Board of Directors (on which India is represented).

#### Script in three languages on mile-stones on National Highways

\*746. SHRI BIBHUTI MISHRA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government propose to introduce script in three languages on milestones on National Highways; and

(b) if so, the additional cost to be incurred by the Union Government ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). Presumably, the Hon'ble member is referring to the introduction of script in three languages on each Kilometre stone on a National Highway. There is no such proposal and as such the issue raised in part (b) of the Question does not arise. The policy followed at present provides the use of only one script on any one Kilometre-stone in the following order :

Kilometre No.	Script for place names
0	Roman
1	Hindi (Devanagari script)
2	Local language
3	Hindi (Devanagari script)
4	Local language
5	Roman

and so on repeated in the same order. The numerals are invariably to be in international form of Indian numerals.

#### Proposal for an Airport at Calicut

\*747. SHRI UNNIKRISHNAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether he has recently deputed a senior official to visit the airport site at Calicut;

(b) if so, whether the said official has submitted his report and if so, the contents thereof; and

(c) whether the Union Government are contemplating to shelve the proposal during the Fourth Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI):

(a) Yes, sir.

(b) Yes, Sir, His main recommendation is that inspite of the heavy expenditure involved, the aerodrome should be constructed at the Karippur site.

(c) The initial work involved in levelling the land is expected to take two to three years. Construction will be taken up thereafter. Meanwhile plans are being prepared.

**Grants to Voluntary Social Welfare Organisations for Running Pre-Primary Schools**

\*748. SHRI ACHAL SINGH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government of India provide grant-in-aid to voluntary social welfare organisations for running pre-primary schools;

(b) if so, the budget for the purpose sanctioned by the Government of India for Delhi State Social Welfare Advisory Board in 1969-70 and 1971; and

(c) the amount of grant sanctioned in the year 1970-71 ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) :

(a) to (c). No direct grants are made by Government. The Central Social Welfare Board makes grants to two voluntary organizations for running integrated pre-school projects in Delhi. The amounts sanctioned in 1969-70 and 1970-71 are Rs. 26,390 and Rs. 24,720 respectively.

In addition, the Central Social welfare Board also makes grants, both direct and through the Delhi Social Welfare Advisory Board, to voluntary organizations in Delhi for running composite schemes, which include the running of Balwadis. The total amount

sanctioned for such composite schemes is as follows.

1969-70 : Rs. 1,83,952.36

1970-71 : Rs. 1,66,419.00

The grants for 1971-72 have not yet been decided by the Board.

**Overdrafts by Andhra Pradesh Government**

\* 749. SHRI P. VENKATASUBBAIAH : Will the Minister of FINANCE be pleased to state :

(a) whether Andhra Pradesh Government is having heavy overdraft on the Reserve Bank of India;

(b) whether the Reserve Bank is insisting upon the State Government to clear its overdraft failing which it intends to impose severe financial restrictions on the transactions of the Andhra Pradesh Government;

(c) whether this will immobilise the State Government;

(d) whether to get over this immediate financial difficulty, the State Government has approached the Central Government for a loan to pay off the overdraft, and

(e) if so, the reaction of Government thereto ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a). Yes Sir. The overdraft of the Government of Andhra Pradesh as on 18th June, 1971 was Rs. 39.82 crores.

(b) to (e). The Reserve Bank has written to the Government of Andhra Pradesh and other States in overdraft recently to arrange clearance of the overdrafts by the end of June, 1971 and in this connection has advised them to examine the position and consider what resources the State Governments can themselves raise or obtain from LIC or other agencies for this purpose. Government of Andhra Pradesh has approached the Central Government for assistance in the matter. A decision on the request of the State Government has not yet been taken.